

Annexure-8																
Name of the corporate debtor: Maurya Printers Private Limited ; Date of commencement of CIRP: 03-11-2025 ; List of creditors as on: 21.09.2026																
List of operational creditors other than Workmen, Employees and Government dues) (Amount in₹)																
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Vijay Paper Mart	-	17/11/25	₹ 4,26,328	₹ 4,26,328	Operational creditors	0	0	-	-	-	-	-	-	-	-
2	Sri Radhaa Vallabh Enterprise	-	17/11/25	₹ 1,75,931	₹ 1,67,108	Operational creditors	0	0	-	-	-	-	-	₹ 8,823	-	-
3	Abhiyantrik System	-	17/11/25	₹ 1,05,581	₹ 95,696	Operational creditors	0	0	-	-	-	-	-	₹ 9,885	-	-
4	Superman Power Security Services	-	17/11/25	₹ 36,000	₹ 36,000	Operational creditors	0	0	-	-	-	-	-	-	-	-
5	Sadbhavana Enterprises	-	21/11/25	₹ 44,97,400	₹ 39,10,783	Operational creditors	0	0	-	-	-	-	-	₹ 5,86,617	-	Interest claim Not admitted
6	BSES Rajdhani Power Ltd	-	21/11/25	₹ 7,50,930	₹ 7,50,930	Operational creditors	0	0	-	-	-	-	-	-	-	-
7	Shri Sai Sales Corporation	-	20/11/25	₹ 10,56,616	₹ 10,56,616	Operational creditors	0	0	-	-	-	-	-	-	-	-
8	Pawan Plastic & Packing Co.	-	19/11/25	₹ 1,39,375	₹ 1,39,375	Operational creditors	0	0	-	-	-	-	-	-	-	-
9	Goodvalue Chemox Pvt Ltd	-	22/11/25	₹ 1,14,313	₹ 1,14,313	Operational creditors	0	0	-	-	-	-	-	-	-	-
10	R.J Packwells Private Limited	-	17/11/25	₹ 3,57,74,440	₹ 2,20,41,983	Operational creditors	0	0	-	-	-	-	-	₹ 1,37,32,457	-	Interest claim Not admitted
11	Harish & Co.	-	27/11/25	₹ 2,16,176	₹ 2,16,176	Operational creditors	0	0	-	-	-	-	-	-	-	-
12	Vishal Enterprises	-	06/12/25	₹ 8,20,488	₹ 6,86,601	Operational creditors	0	0	-	-	-	-	-	₹ 1,33,887	-	Interest claim Not admitted
13	Fairdeal Craft Paper LLP	-	22/11/25	₹ 21,93,911	₹ 21,93,911	Operational creditors	0	0	-	-	-	-	-	-	-	-
14	Mansi Enterprises	-	19/11/25	₹ 5,19,200	₹ 5,19,200	Operational creditors	0	0	-	-	-	-	-	-	-	-
15	Print Aid Enterprises Pvt Ltd	-	18/11/25	₹ 17,83,080	₹ 17,83,080	Operational creditors	0	0	-	-	-	-	-	-	-	-
16	Sun Graphics	-	18/11/25	₹ 6,28,421	₹ 6,28,421	Operational creditors	0	0	-	-	-	-	-	-	-	-
17	Silverline Graphics Pvt Ltd	-	18/11/25	₹ 92,54,008	₹ 91,75,040	Operational creditors	0	0	-	-	-	-	-	₹ 78,968	-	Interest claim Not admitted
18	Vivek Goel, Proprietor of M/s. Vishal Enterprises	-	Duplicate	₹ 8,20,488	₹ -	Operational creditors	0	0	-	-	-	-	-	₹ 8,20,488	-	Duplicate claim
19	Kapur Graphics Private Limited	-	06/01/26	₹ 3,29,346	₹ 3,29,346	Operational creditors	0	0	-	-	-	-	-	-	-	-
20	J. N. Arora Trading Company	-	04/02/26	₹ 11,51,414	₹ 5,08,304	Operational creditors	0	0	-	-	-	-	-	₹ 6,43,110	-	Interest claim Not admitted
21	Infinity Advertising Services Pvt Ltd	-	12/03/26	₹ 15,54,399	₹ 11,49,367	Operational creditors	0	0	-	-	-	-	-	₹ 4,05,032	-	-
22	Tapasya Enterprises	-	07/04/26	₹ 47,46,686	₹ 36,69,742	Operational creditors	0	0	-	-	-	-	-	₹ 10,76,944	-	-
	Total			₹ 6,70,94,531	₹ 4,95,98,320						-	-	-	₹ 1,74,96,211		

Notes to list of creditors

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP/RP

3. The claims where admitted are subject to further revision/substantiation/modificati on on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substanti ation/modification.

[illegible]